

OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI MUKHTAR NAQVI): (a) to (d) Prasar Bharati have reported that the programme produced by Dr. Sanjay Gosain could not be telecast on the scheduled time by Doordarshan Kendra, Mumbai on new year eve on 31.12.1998 because the Kendra was required to relay an important national network programme from Delhi. Prasar Bharati have also intimated that the programmes scheduled by Doordarshan Kendras are always subject to last minute changes due to relay of network programmes etc. and a clause to this effect is included in the agreements executed with the producers of sponsored programmes. In view of this there is no need for holding an enquiry in the matter.

Air Service from Jabalpur

2372. PROF. AJIT KUMAR MEHTA:
SHRI GAURI SHANKER CHATURBHUI
BISEN:

Will the Minister of CIVIL AVIATION be pleased to state:

(a) whether the Government propose to link Jabalpur with major cities like Delhi and Mumbai;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF CIVIL AVIATION AND MINISTER OF TOURISM (SHRI ANANTH KUMAR): (a) to (c) Government have laid down route dispersal guidelines with a view to achieve better regulation of air transport services taking into account the need for air transport services of different regions of the country. It is for the airlines to provide air services to specific places including Jabalpur depending upon the traffic demand and commercial viability subject to compliance of route dispersal guidelines issued by Government.

[Translation]

Gauge Conversion of Gonda-Gorakhpur Railway Line

2373. SHRI RIZWAN ZAHEER KHAN: Will the Minister of RAILWAYS be pleased to state:

(a) whether clearance have been obtained for the conversion of Gonda-Gorakhpur meter gauge railway line into broad gauge under the North-Eastern Railway;

(b) if so, the details thereof; and

(c) the time by which the Government propose to undertake the work of the said project?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) No, Sir. The clearances are not yet available.

(b) Does not arise.

(c) The work would be taken up once the clearances become available.

[English]

Upgradation of Ambala Cantt. Junction

2374. SHRI AMAN KUMAR NAGRA: Will the Minister of RAILWAYS be pleased to state:

(a) whether any proposal is under consideration of Railways to upgrade and to provide the deserving facilities at Ambala Cantt. Junction; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK): (a) and (b) No, Sir. Since all the facilities, as required, for Ambala Cantt. Station have already been provided.

However, to further augment existing facilities works such as provision of two deluxe retiring rooms, improvement to circulating area, extension of platform Nos. 6 & 7 and improvement to water supply arrangements by providing an additional tubewell and Over Head Tank have been taken up at a total cost of approx. Rs. 74 lakhs.

Married Accommodation for Armed Forces

2375. SHRI SRIRAM CHAUHAN: Will the Minister of DEFENCE be pleased to state:

(a) whether the Government are considering to redefine the entitlement norms for married accommodation for the armed forces;